water facilities etc. The station is electrified. These facilities are considered adequate for the present. Further augmentation of these facilities may be considered in future years' work programme in consultation with Railway Users Amenities Committee and subject to availability of funds.

12.00 his.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I have given a notice on the closure of Jawaharlal Nehru University and also on the situation in Kerala.

SHRI S. M. BANERJEE (Kanpur): Sir, Jawaharlal Nehru University has been closed down. Kindly ask the Minister to make a statement.

MR. SPEAKER: Please listen to me. I have admitted a Calling Attention on this subject.

SHRI JYOTIRMOY 'BOSU: Sir. I have a bad throat. I want to make a submission.

MR. SPEAKER: You don't have mercy on your throat.

Please sit down.

I have to inform the House that I have admitted the following motion under Rule 184 given notice of by Shri Shyamnandan Mishra:

"This House deplores the recent violent incident in Calcutta which Shri Jayaprakash Narayevi's car was attacked and a member of the House Shri Samar Guha and his colleagues sustained injuries."

The motion will be taken up discussion today at 3 P.M.

Notices of amendments to this motion will be received up to 2.30 P.M. today.

श्री घटल बिहारी बाजवेंगी (म्बॉलियर) ! कार्यक्ष जी, कल यह बात कही नई वी कि इस तंरह का प्रस्ताव सारे मदन की राय से पास होंना चाहिए।

भागमा पहुंच्य : प्रमेक्टनेंट्स तो सक्ते हैं।

· की मधु सिक्षोः (बोका) : बह ब हते हैं कि मार पड़े, देने की करने दी जिये ।

चरै वर्षेत्र विहारी चावपेबी : प्रधान मंत्री जी जब बदालत में गई थीं, उस समय जी व्यक्ति पिस्तील लेकर पकड़ा गया था, उस पर सारे सदन ने जिन्ता प्रफट की बी।

क्रम्बन लहें। यह : कल तो सारादिन यही चलता रहा।

भी घटल बिहारी बाजपेयी : इस का ग्रर्थ यह है कि भविष्य में जब इस तरह के मामल भावेय तो हम को भी दल के भाधार पर निर्णय करना होगः।

12.03 hrs.

PAPERS LAID ON THE TABLE

Orders of the Delimitation Commission

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. SAROJINI MAHISHI): I beg to lay on the Table-

- (1) A copy each of the following Orders (Hindi and English versions) of the Delimitation Commission under sub-section (8) of section 10 of the Delimitation Act, 1972:-
- (i) Order No. 36 of the Delimitation Commission in respect of the State of Assam, published in Notification No. S.O. 99(E) Guzette of India dated the 15th February, 1975.
- (ii) Order No. 39 of the Delimitation Commission in respect of the State of West Bengal, published in Notification No. 132(E) in Guzette of India dated the 11th March, 1978.,
- (2) A statement (Hindi and Enghigh versions) showing reasons for delay in laying the Order mentioned at (i) above.

[Placed in Library. See No. LT-9364]